

ITEM NO.21

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1037/2026

ASSOCIATION OF LEGAL AID DEFENCE COUNSELS
AND SUPPORTING STAFF-SOME OF DLSAS OF ASSAM,
MEGHALAYA AND NAGALAND

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

IA No. 247017/2026 - EX-PARTE STAY

Date : 25-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Arunabh Chowdhury, Sr. Adv.
Ms. Pallavi Langar, AOR
Mr. Milan Laskar, Adv.
Ms. Rameeta Kumari, Adv.
Mr. Abhishek Roy, Adv.
Mr. Sujeet Kumar Chaubey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice on the Writ Petition as well as
on the application for interim ex-parte stay.

Tag with SLP [C] Nos.6857-6858/2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR